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Title: Issue regarding eviction of Sikh farmers from the Katch area of Gujarat.

SK. SAIDUL HAQUE (BARDHMAN-DURGAPUR): Thank you Madam Speaker for giving me this opportunity to speak. I would like to raise an important issue. After the Indo-Pak War in 1965, when hon. Lal Bahadur Shastri was the Prime Minister of India, many farmers and their families numbering 10,000 including 5,000 Sikh families from undivided Punjab were invited to go to Kutch area to make barren land into fertile land and do the farming. With their great effort, almost 1 lakh acre of land became fertile. Those persons have been residing there for more than 50 to 60 years now. They have become voters there; and they have got their ration cards also. ...(*Interruptions*)

MADAM SPEAKER: Hon. Members, please take your seat. She has already spoken. Let Sk. Siadul Haque continue his submission.

...(*Interruptions*)

MADAM SPEAKER: This is not done. No. Please sit down.

...(*Interruptions*)

MADAM SPEAKER: Please sit down. When the other hon. Member is speaking, show some respect for him

...(*Interruptions*)

SK. SAIDUL HAQUE : Now, Madam, in 2010 the Gujarat Government had issued a Circular through the District Magistrate telling those 5,000 Sikhs families of the farmers, who have been living there as farmers since last about 60 years, that they will have to vacate their land. It has come to our notice that a new port is going to be constructed there. The land is very valuable one. That is why big corporate houses are lobbying to take that land; and the Gujarat Government is acting at the dictate of the corporate houses. That is why those affected farmers moved to the High Court, which rejected the Government Circular...(*Interruptions*)

Now, it is learnt that the Gujarat Government is going to the Supreme Court on this issue. In this case, the Chief Minister of Punjab approached the Gujarat Government but there was no result....(*Interruptions*)

Now, those 5,000 Sikh farmers including their families are in a state of great anxiety and are in great danger about their existence.. Therefore, I would request the Central Government to take up this matter with the Gujarat Government so that there would be no forceful eviction of the 5,000 Sikh farmers, who are living in the Katch area for about 60 years.

MADAM SPEAKER: Now, Shrimati Sumitra Mahajan.

...(*Interruptions*)

અધ્યક્ષ માણેદાયા : આપ સબ બેઠ જાઇયે યદુ વચ્ચા કર રહે છો?

â€“(વ્યવધાન)

MADAM SPEAKER: You cannot pressurize me like this. No.

...(*Interruptions*)

MADAM SPEAKER: Sit down please.

...(*Interruptions*)

અધ્યક્ષ માણેદાયા : ઇસ તરફ નથી હોગા।

â€“(વ્યવધાન)

અધ્યક્ષ માણેદાયા : આપ સબ બેઠ જાઇયે સુમિત્રા જી બોલ રહી હોય, ઇસાલોએ આપ સબ બેઠ જાઇયે।

â€“(વ્યવધાન)

અધ્યક્ષ માણેદાયા : આપને આપની બાત કહ ટી હોય, કલ આપને માનનીય સદરય ભી બોલે શે ઔર આજ આપ બોલી હોય, ઇસકે બાદ ચર્ચા હો રહી હોય, આપ આપની રીત પર

जाकर बैठ जाइये।

â€“(व्यावधान)

अद्यक्ष महोदया : सुमित्रा जी, आप बोलिये।

â€“(व्यावधान)

अद्यक्ष महोदया : सुमित्रा जी, क्या आपको बोलना है?

â€“(व्यावधान)